

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.114/9/AMR/2022	IA(IBC)/354/2022	9 of IBC	SPC FAB Private Limited Vs. Villmar Agro Polymers Private Limited.

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Issue paper publication in two daily newspapers i.e., Andhra Jyothi (Telugu Daily) & Business Standard (English Daily), list the matter on 21.12.2022.

IA(IBC)/354/2022:

This Application is filed seeking permission for substitute service. Permission is granted. Accordingly, this application is allowed.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**